

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 25(ND) 16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Pooja Devi Goyal Vs. M/s Seven Star Buildmart
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


For the Petitioner: Mr. Pawan Sharma, Advocate
Ms. Arpita Yadav, Advocate

For the Respondent: Counsel for the Respondent

ORDER

Ld. Counsel for the Respondent submits that he has just been engaged in this matter and therefore prays for an adjournment.

In view of the same, the matter is adjourned to 3rd April, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)